GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION NO. 910 ANSWERED ON 07TH FEBRUARY, 2017

FOOD PROCESSING INDUSTRIES

910: SHRI NISHIKANT DUBEY:

SHRI LAXMI NARAYAN YADAV:

SHRI RAVINDRA KUMAR PANDEY:

SHRI VISHNU DAYAL RAM:

SHRI B.V. NAIK:

SHRI RAM TAHAL CHOUDHARY:

SHRI ANATKUMAR HEGDE:

PROF. RAVINDRA VISHWANATAH GAIKWAD:

SHRIMATI PRATYUSHA RAJESWARI SINGH:

SHRI LAXMAN GILUWA:

SHRI DILIP PATEL:

SHRI RAMESH BIDHURI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- the details of micro, small, medium and big food processing units/industries functioning in the country, State-wise and their contribution to the country's economy;
- whether the Government has received several proposals from the states including Maharashtra and Odisha for setting up food processing industries/units including milk processing units and if so, the details thereof along with the number of proposals accepted and pending and funds, facilities and raw materials provided for the purpose during the last three years and the current year. State-wise;
- whether the works of upgradation and expansion of food processing industries in various parts of the country have been carried out during the said period and if so, the details and the outcome thereof:
- whether the Government has undertaken Research and Development (R&D) projects for the development of food processing industries in the country, if so, the details and outcome thereof along with the funds allocated for the purpose during the 12th Five Year Plan; and
- the steps taken by the Government to exploit the full potential of the food processing sector in the country?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

- (a) As per Annual Survey of Industries 2013-14, the total number of food processing units registered in the country was 37,445. The state-wise details are given in **Annexure I.**
- (b) & (c) Under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries financial assistance is provided in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakh in general areas or 33.33% subject to a maximum of Rs. 75 lakh in difficult areas. The committed/spillover liabilities of 11th Plan are being liquidated during 12th Plan under the scheme. The state-wise details of financial assistance, provided for setting up, expansion and upgradation of food processing industries in the country including Maharashtra and Odisha during last three years and the current year are given in **Annexure II.**
- (d) Under the scheme "Research & Development in Food Processing Sector" all Universities, IITs, Central/ State Government Institutions, Government Funded Organizations, R&D laboratories and CSIR recognized R&D Units in private sector are eligible to receive financial assistance for R&D projects so as to develop cost effective technologies for the food processing sector. Under the scheme, 113 R&D projects have been assisted by the Ministry during the 12th Plan. Funds allocated for the 12th plan is Rs. 39.70 crore.
- (e) To exploit the full potential of the food processing sector in the country Ministry is providing financial assistance under the Central Sector Schemes for promotion and development of food processing sector in the country. These are (1) Scheme for Mega Food Parks (2) Scheme for Modern Abattoirs (3) Scheme for Integrated Cold Chain and Value Addition Infrastructure (4) Scheme for Creation/Expansion of Food Processing and Preservation (5) Scheme for Quality Assurance (6) Scheme for Human Resource and Institutions. Farmers, Farmer Producer Organizations, Individuals, Group of Entrepreneurs, Cooperative Societies, Self Help Groups, NGO's, Central/ State PSU etc. are eligible to avail financial assistance under these schemes for setting up food processing industries in the country. The detailed guidelines of these schemes having the pattern of financial assistance, eligibility criteria, procedure for approval of projects etc. are available on the Ministry's website at www.mofpi.nic.in

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 910 ANSWERED ON 07^{TH} FEBRUARY, 2017 REGARDING FOOD PROCESSING INDUSTRIES

State-wise number of registered units in food processing sector and their contribution								
S. No.	Name of the State	Number of registered units	Gross Value Added (Rs. in crore)					
1	Andhra Pradesh	5,739	6040					
2	Assam	1,294	2603					
3	Bihar	794	900					
4	Chhattisgarh	1,049	844					
5	Delhi	166	2046					
6	Goa	86	1085					
7	Gujarat	1,904	5675					
8	Haryana	631	3700					
9	Himachal Pradesh	172	780					
10	Jammu & Kashmir	144	584					
11	Jharkhand	198	392					
12	Karnataka	2,033	7946					
13	Kerala	1,460	2789					
14	Madhya Pradesh	672	1723					
15	Maharashtra	3,040	14319					
16	Manipur	21	11					
17	Meghalaya	18	66					
18	Nagaland	15	5					
19	Odisha	932	852					
20	Pudducherry	69	902					
21	Punjab	2,786	4987					
22	Rajasthan	862	2496					
23	Sikkim	21	109					
24	Tamil Nadu	5,204	6598					
25	Telangana	3,850	3610					
26	Tripura	71	79					
27	Uttar Pradesh	2,037	7975					
28	Uttarakhand	380	2234					
29	West Bengal	1,739	4410					
Source:	Annual Survey of Industries,	2013-14						

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 910 ANSWERED ON 07TH FEBRUARY, 2017 REGARDING FOOD PROCESSING INDUSTRIES

State-wise details of financial assistance provided for setting up, expansion and upgradation of food processing industries in the country including Maharashtra and Odisha during last three years (2013-14, 2014-15 and 2015-16) and the current year 2016-17.

Sr.	State	Sanctioned Cases of		Sanctioned Cases of		Total Sanctioned		
No.					IInd Installments		Cases	
		Nos.	Amount	Nos.	Amount	Nos.	Amount	
			[In Cr.]		[In Cr.]		[In Cr.]	
1	ANDHRA PRADESH	95	17.99	261	50.01	356	68.00	
2	ASSAM	3	0.60	14	2.68	17	3.28	
3	BIHAR	6	0.65	7	1.11	13	1.77	
4	CHANDIGARH	1	0.08	2	0.33	3	0.40	
5	CHHATTISGARH	34	3.65	126	15.28	160	18.93	
6	DAMAN & DIU	1	0.25	2	0.50	3	0.75	
7	DELHI	4	0.84	8	1.68	12	2.52	
8	GOA	6	0.87	7	1.38	13	2.25	
9	GUJARAT	116	20.62	145	25.48	261	46.10	
10	HARYANA	35	7.13	68	12.27	103	19.40	
11	HIMACHAL	1.0	3.71	21	5.24	37	0.05	
	PRADESH	16	3./1	21	5.24	3/	8.95	
12	JAMMU AND	7	1.71	10	2.50	10	4.20	
	KASHMIR	/	1.71	12	2.58	19	4.29	
13	JHARKHAND	4	1.13	8	1.73	12	2.85	
14	KARNATAKA	88	12.47	145	20.77	233	33.24	
15	KERALA	47	8.38	79	13.24	126	21.63	
16	MADHYA PRADESH	28	4.50	52	8.02	80	12.53	
17	MAHARASHTRA	168	26.30	298	42.41	466	68.71	
18	MANIPUR	11	2.36	25	5.58	36	7.93	
19	MEGHALAYA	1	0.38	3	0.72	4	1.10	
20	NAGALAND	1	0.13	2	0.21	3	0.34	
21	ODISHA	12	2.07	20	3.54	32	5.61	
22	PONDICHERRY	0	0.00	1	0.25	1	0.25	
23	PUNJAB	32	4.60	143	16.18	175	20.78	
24	RAJASTHAN	108	18.09	147	22.67	255	40.75	
25	TAMIL NADU	71	14.44	100	18.27	171	32.70	
26	UTTAR PRADESH	65	11.32	124	21.65	189	32.97	
27	UTTARAKHAND	10	2.78	10	2.83	20	5.61	
28	WEST BENGAL	25	5.14	44	8.87	69	14.01	
	Total		172.19	1874	305.48	2869	477.65	